

COURT-1

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 22nd August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 135 of 2012 & IA Nos.251, 252 of 2012 & 155 of 2013

Shri Vidya Sagar Garg ... Appellant(s)

Versus

**Shri Surender Singh
Executive Engineer HVPNL & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Devashish Bharuka
Mr. Shashank Shekhar**

Counsel for the Respondent (s): Mr. Pardeep Dahiya

ORDER

We have heard learned counsel for the parties. Learned counsel for the Appellant has filed written submissions also. Learned counsel for the Respondent is directed to file reply written submissions with copy to the other side.

Post the matter for further hearing on **24th Sept, 2013 at 2:30 P.M.**

**(V.J. Talwar)
Technical Member**
ss/vt

**(Justice M. Karpaga Vinayagam)
Chairperson**